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Title : Message received from the Rajya Sabha that Rajya Sabha agreed without any amendment to the National Investigation Agency Bill, 2008; the Unlawful Activities (Prevention) Amendment, Bill, 2008 and Code of Criminal Procedure (Amendment) Bill, 2008 at its sitting held on 18.12.2008. Rajya Sabha passed the Science and Engineering Research Board Bill, 2008; the Post-Graduate Institute of Medical Education and Research, Chandigarh (Amendment) Bill, 2008 and the Collection of Statistics Bill, 2008 at its sitting held on the 19.12.2008.

SECRETARY GENERAL: I have to report the following messages received from the Secretary-General of Rajya Sabha: -

(i) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 18th December, 2008 agreed without any amendment to the National Investigation Agency Bill, 2008 which was passed by the Lok Sabha at its sitting held on the 17th December, 2008."

(ii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 18th December, 2008 agreed without any amendment to the Unlawful Activities (Prevention) Amendment Bill, 2008 which was passed by the Lok Sabha at its sitting held on the 17th December, 2008."

I have also to report that Rajya Sabha has passed the following Bills:-

(i) The Code of Criminal Procedure (Amendment) Bill, 2008;

(ii) The Science and Engineering Research Board Bill, 2008;

(iii) The Post-Graduate Institute of Medical Education and Research, Chandigarh (Amendment) Bill, 2008; and

(iv) The Collection of Statistics Bill, 2008.

Sir, I lay on the Table the Code of Criminal Procedure (Amendment) Bill, 2008, as passed by Rajya Sabha, on the 18th December, 2008; the Post-Graduate Institute of Medical Education and Research, Chandigarh

* Laid on the Table

(Amendment) Bill, 2008; and the Collection of Statistics Bill, 2008, as passed by Rajya Sabha, on the 19th December, 2008.
